1955

Mazdoor Sabha and Indian National Trade Union Congress respectively in each state;

- (e) the total number of members o unions industry-wise not affiliated t any of the four central trade unio organisations mentioned above; and
- (f) the number of workers not organised in trade unions statewise and industry-wise?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a), (c) and (d). A statement is placed on the Table of the House. [See Appendix III, Annexure No. 74.]

(b), (e) and (f). Information is not available

## NATIONAL HIGHWAYS

- 51. SHRI M. VALIULLA: Will the Minister for Transport be pleased to state:
- (a) the total mileage of National Highways (Statewise) just before August 1947 and in 1952;
- (b) what is the average expenditure per mile per year on the maintenance of those highways; and
- (c) what is the construction charge of the National Highways per mile in the current year?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) The hon. Member presumably wants information regarding the lengths of National Highways actually maintained during the periods referred to by him and that for the pre-partition period also he requires information only in respect of the States now forming part of the Indian Union. A statement giving the required information is laid on the Table of the Council. [See Appendix III, Annexure No. 75.]

- (b) An average of Rs. 2,500 per mile on the basis of expenditure during 1951-52.
- (c) New construction only relates to the filling of gaps in the national

highway system. As local conditions vary in each case as also the specifications required for the traffic offering, namely the type of surface, the width, cross drainage works etc., it is not possible to give any figure for the cost of construction. The average cost may, however, be taken as Rs. I lakh per mile excluding major bridges.

## NATIONAL WATERWAYS

- 52. SHRI M. VALIULLA: Will the Minister for Transport be pleased to state:
- (a) the total mileage of National Waterways (Statewise) suitable for use by mechanically propelled vessels, in India;
- (b) the total tonnage of goods carried by the mechanically propelled vessels on these National Waterways from 1948 to 1952 year by year; and
- (c) what was the total tonnage of goods carried by vessels other than mechanically propelled ones on these National Waterways during the aforesaid period?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No inland waterway has so far been declared to be a National Waterway under item 24 of List I of the Seventh Schedule of the Constitution.

(c) and (b). Do not arise.

SHIFT SYSTEM IN MEDICAL COLLEGES

- 52-A. SHRI B. V. KAKKILAYA: Will the Minister for HEALTH be pleased to state:
- (a) whether the Medical Council of India has passed a resolution recommending to Government the introduction of the shift system in medical colleges;
- (b) if so, whether a copy of the resolution will be placed on the Table of the Council; and
- (c) whether Government have accepted the recommendation; if so.

1958

how long it will be before the system | the departments from which recommended is introduced in all the medical colleges?

Statement on the death cf

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRA-SEKHAR): (a) Yes.

- (b) A copy of the resolution is placed on the Table of the House.
- (c) The matter is under consideration.

Copy of resolution adopted by the Medical Council of India at their meeting held on the 14th November 1952

- 11. Double Shift System in Medical Colleges "1. (a) Where suitable arrangements would be made by the Universities double shift system in instruction to medical students be introduced as a immediate measure to relieve the deficiency in the medical personnel in the country;
- (f) The Executive Committee did not consider it necessary at present to make any inspection for this purpose.
- 2. The Executive Committee further recommends the Medical Colleges might be permitted to admit each year additional number of students not exceeding 25% over and above the number approved by the Council for each institution.
- 3. The number of admission as arranged above may be allowed for five years.'

AGREEMENT WITH GERMAN FIRM FOR THE MANUFACTURE OF RAILWAY ENGINES

- 52-B. SHRI B. RATH: Will the Minister for RAILWAYS be pleased to to state:
- (a) whether TELCO have entered into an agreement with the German Firm of Kraus Maffie (Munchen) for technical assistance in the manufacture of railway engines and also for the training of Indian technicians:
- (b) if the answer to part (a) be in the affirmative (i) what are the details of the agreement (ii) how many German technicians have come to India and how many Indians have gone training and how many more are expected to go; and (iii) what are been done in the past.

such trainees have been selected?

DEPUTY MINISTER FOR THE RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes.

(b) Information is being collected and will be laid on the Table of the House when received.

## STATEMENT ON THE DEATH OF SHRI POTTI SRIRAMULU

MR CHAIRMAN: Hon. Members must have noticed in the papers this morning about the death of Shri Potti Sriramulu who undertook a fast in connection with the formation of a separate Andhra State. You remember also that this question raised here some days ago, and the hon. Prime Minister made a statement saying that he would take early steps for the formation of an Andhra State in regard to the undisputed areas, and he has authorised me to say that he is taking steps in pursuance of that statement in consultation with the Madras Government for the purpose of the formation of a separate Andhra State. Whether we like or dislike these methods of fasting for obtaining political objectives, there is no doubt about the fact that here is a person who has made the supreme sacrifice of his life for a cause in which he believed. I have no doubt that all of us suffer a great sense of pain and sorrow that this most regrettable and unfortunate incident has happened, and I think that we, Members of all sections of this House, will associate ourselves with expression of sorrow which I am expressing here on behalf of the Council. Thank you.

SHRI P. SUNDARAYYA (Madras): I would like to say a few words.

Mr. CHAIRMAN: That has never